

17.34 hrs.

**APPROPRIATION (RAILWAYS) NO. 3
BILL*, 1997**

[English]

MR. CHAIRMAN : Now, the House will take up item no. 6.

[Translation]

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : Mr. Chairman, Sir, I beg to move :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1997-98 for the purposes of Railways."

[English]

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1997-98 for the purposes of Railways."

The motion was adopted.

[Translation]

SHRI RAM VILAS PASWAN : Sir, I introduce** the bill.

[English]

MR. CHAIRMAN : The Minister may now move that the Bill be taken into consideration.

[Translation]

SHRI RAM VILAS PAWAN : Sir, I beg to move :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1997-98 for the purposes of Railways, be taken into consideration."

[English]

MR. CHAIRMAN : The question is :

"That the Bill to authorise payment and appropriation

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**Introduced with the recommendation of the President.

of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1997-98 for the purposes of Railways, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN : The House will now take up Clause-by-Clause consideration of the Bill.

The question is :

"That Clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

MR. CHAIRMAN : The question is :

"That the Schedule stand part of the Bill."

The motion was adopted

The Schedule was added to the Bill

MR. CHAIRMAN : The question is :

"That Clause 1, the Enacting Formula and the long Title."

Stand part of the Bill

The motion was adopted.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

[Translation]

SHRI RAM VILAS PASWAN : Sir, I beg to move :

"That the Bill be passed."

[English]

MR. CHAIRMAN : The question is :

"That the Bill be passed."

The motion was adopted.

(Interruptions)

MR. CHAIRMAN : I think the hon. Railway Minister richly deserves congratulations, But I would like to bring the House to order.

The House will now take up the Private Members' Legislative Business.